

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1117
ANSWERED ON:05.08.2011
ADOPTION OF CHILDREN
Viswanathan Shri P.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether there are a large number of complaints in the adoption process of children in the country and international adoptions;
- (b) if so, whether the Government has any proposal to set up online database of children and prospective parents in this regard;
- (c) if so, the details thereof; and
- (d) the action taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT(SHRIMATI KRISHNA TIRATH)

(a) to (d) Government have received some complaints regarding the adoption process. These complaints are about delays in the legal process and non availability and lack of information on adoptable children. To facilitate adoption and ensure transparency in the process, Government, in February, 2011 launched a web based management system, Child Adoption Resource Information and Guidance System (CARINGS) which provides information on children available for adoption and also details of prospective adoptive parents waiting to adopt. Selected information would be available in the public domain. The system also provides facility for on-line registration and status tracking to Prospective Adoptive Parents. It also provides information to the parents on the number of adoptable children available in each agency.